

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 119

IA(I.B.C)/1071(CH)2023

IA(I.B.C)/1073(CH)2023

And

CP (IB) No. 25/Chd/Hry/2023

IN THE MATTER OF

Gangji Kalyanji Bhanushali

...Petitioner-Financial Creditor

Versus

GLM Infratech Pvt. Ltd

...Respondent-Corporate Debtor

Under Section: 7, 60(5), IBC 2016

Order delivered on 09.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 08.07.2024.

Sd/-
Court Officer